

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

CP No. 71/66/HDB/2023
u/s. 66 of Companies Act, 2013

IN THE MATTER OF:

Trichy Tollway Private Limited

...Petitioner

AND

Registrar of Companies

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

No representation for the company petitioner.

Compliance to the direction of this Tribunal not reported.

Ms Kusum Yadav, Assistant RD from RD office present physically.

Matter passed over.

Matter called again.

Learned Counsel Ms Bhavani, for Petitioner present through Video Conference and stated that the direction of this Tribunal has been carried out, compliance has been submitted on 26.06.2024 and for the observations raised by the Regional Director.

At request for filing final RD report three weeks' time granted.

Call on 25.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)